



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./389/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
56	Bail Appln./1372/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	NUMAN UDDIN Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
57	Bail Appln./2069/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAKESH KOCH Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
58	Bail Appln./2863/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	DEWAN KUMAR @ DEEPAK KUMAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
59	Bail Appln./3580/2024 WITH OFFICE NOTE, FIXED	JANGKHOLUM BAITEAND ANR Versus DIRECTOR OF REVENUE INTELLIGENCE	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, DRI
60	Bail Appln./3632/2024 WITH OFFICE NOTE, FIXED	ADAKHO MAO Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
61	Bail Appln./3780/2024 FIXED	RINA BEGUM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
BAIL HEARING				
62	AB/3062/2024 BY SLIP	NAZRUL ISLAM @ ARYAN KHAN Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
63	WITH AB/3061/2024	JOYDUL HUSSAIN @ JAYDUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
64	AB/3091/2024 BY SLIP	MANASH KUMAR SEAL AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
65	AB/3172/2024 BY SLIP	JAHIDA KHATUN Versus THE STATE OF ASSAM	MR. M ALAM MR G J TALUKDAR MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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34)	MS. B DUTTA	13-12-2024	To	17-12-2024
35)	MR. A M DUTTA	13-12-2024	To	17-12-2024
36)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/4510/2024 AT 10:30 AM	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR P NAYAK MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. I CHOWDHURY SR ADV(R-3,4) MR. R M DEKA (R-6) MR. A M DUTTA (R-5) MS N MAHANTA(R-6) MR T DAS(R-3,4) N GAUTAM(R-6) R. CHAUHAN(R-3,4) MR R DAS(R-3,4) DY.S.G.I. MS A CHOPHY(R-3,4) SC, COAL INDIA
	WITH I.A.(Civil)/3086/2024 in WP(C)/4510/2024	THE NORTH EASTERN COAL FIELDS Versus JARPAL- JPW- DMC,	MR. A M DUTTA	MR. SAILENDRA DEKA
MOTION				
19	WP(C)/6681/2024 B/O	ANKUR DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS MR J LOTHAN	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
20	WP(C)/6683/2024 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
ADMISSION				
21	WP(C)/182/2016 FIXED	M/S ANAMIKA ENTERPRISES Versus THE UNION OF INDIA and ANR	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUA MS. R DUTTA	C.G.C. MR. M R ADHIKARI ASSTT.S.G.I.
22	WP(C)/5736/2024 FIXED	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	J U AHMED (R-5) MR S A REEYAZ(R-5) SC, BTC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III

ITEM NOS. 13-15 HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/6675/2024 BY SLIP	GO-3112L EE (CIV) CHANDRA SHEKHAR BELCHANDAN Versus THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
16	WP(C)/6688/2024 B/O	BISHU DEBNATH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, REVENUE
- FOR ORDERS -				
17	WP(C)/5822/2022 (FOR WITHDRAWAL), B/O	AKKAS ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r-6)
18	I.A.(Civil)/3882/2024 IN WP(C) 7607/2023 (D/O), B/O in WP(C)/7607/2023	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM GA, ASSAM SC, FOREST
19	I.A.(Civil)/3894/2024 B/O in WP(C)/6188/2024	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
	WITH WP(C)/6188/2024	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
	WITH WP(C)/5578/2024	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

21	WP(C)/1136/2024 B/O	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
22	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
WITH				
23	WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/3065/2022 PART-HEARD, FIXED	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
25	WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
WITH				
26	WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
WITH				
27	WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
WITH				
28	WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
WITH				
29	WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
WITH				
30	WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
31	WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
WITH				
32	WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
WITH				
33	WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST

HEARING

34	WP(C)/2393/2012 WP(C) 3246/2008(D/O), WA 211/2013(D/O), PART-HEARD, FIXED	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
35	WP(C)/7805/2022 FIXED	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
36	WP(C)/4987/2024 FIXED	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024
32)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
33)	MR M Z AHMED	13-12-2024	To	17-12-2024
34)	MS. B DUTTA	13-12-2024	To	17-12-2024
35)	MR. A M DUTTA	13-12-2024	To	17-12-2024
36)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./3827/2024 B/O	NARAYAN SHARMA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
57	Crl.Pet./1409/2024 B/O	ROFIQUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
58	AB/3183/2024 FIXED	ANJAN KUMAR SARMA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
ADMISSION				
59	Crl.A./424/2024 B/O	SWAPAN KR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/1233/2024 in Crl.A./424/2024	SWAPAN KR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
60	Crl.Pet./850/2024 WITH LCR 2 FILES, B/O	AZIZUL ISLAM HOQUE @ AJIJUL ISLAM HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A S CHOUDHURY (R-2) MR. S HUSSAIN (R-2) PP, ASSAM
BAIL HEARING				
61	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
22	Bail Appln./3626/2024 WITH OFFICE NOTE, FIXED	SMT SUMI BORAH Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MR A SHARMA MR A TALUKDAR	SPL. PP, C.B.I. PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./3593/2024 AB 2895/2024(D/O), WITH CASE RECORD (SCANNED COPY), FIXED	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
24	RSA/208/2024 B/O WITH I.A.(Civil)/3470/2024 in RSA/208/2024	LUBODH CHANDRA ROY Versus LOPI NATH ROY AND 5 ORS LUBODH CHANDRA ROY Versus LOPI NATH ROY AND 5 ORS	MR. S SHARMA MR. S SHARMA	
HEARING				
25	RSA/25/2015 WITH LCR, B/O	SRI HEM CHANDRA BORAH Versus SRI TARINI KANTA BORAH	MR.P SUNDI	MR.H RAHMAN MRS. UMA CHAKRABORTY MR.P D NAIR MR G ALAM MS. M CHATTERJEE MS. M ACHARYYA MR.D NAG
26	Mat.App./19/2020 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
23	Crl.Rev.P./246/2010 WITH LCR 6 FILES, FIXED	MD JANNUDDI MONDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS (AMICUS CURIAE) MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA	PP, ASSAM
24	Crl.Rev.P./365/2010 WITH LCR 3 FILES, FIXED	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR. S P ROY MR. D NANDI MR. R P N SINGH MR. S BORTHAKUR, (AMICUS CURIAE) MR. N N JHA MR.M K RAUT MR. K RAJBONGSHI	PP, ASSAM
WITHDRAWAL				
25	AB/3217/2024 B/O	SAHJAHAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION (BA)				
26	Bail Appln./3828/2024 B/O	JOYBAR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL S S AHMED	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
6	Bail Appln./3416/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
7	AB/2573/2024 FIXED	MAJLUM HOQUE Versus THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
8	WITH AB/2147/2024	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
9	AB/3120/2024 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	PP, ASSAM
ORDERS				
10	I.A.(CrI.)/1226/2023 Bail Appln.2622/2023 (D/O), WITH CASE RECORD (SCANNED COPY), FIXED in Bail Appln./2622/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
11	WITH Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
20	Bail Appln./2068/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AYNAL HOQUE Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
21	Bail Appln./2552/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
22	Bail Appln./2673/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
23	Bail Appln./2871/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
24	Bail Appln./3131/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJ KUMAR SAHANI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K KALITA MR P H KONWAR	PP, ASSAM
ORDERS				
25	Crl.Pet./8/2023 WITH LCR 1 FILE, B/O	MD MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
26	WITH Crl.Pet./538/2020	MD. MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM
27	I.A.(Crl.)/1120/2024 B/O in Crl.Rev.P./10480/2024 WITH Crl.Rev.P./10480/2024 (Filing Number)	CHOUDHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR CHOUDHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR (A)	MD. A HUSSAIN MR. K ALOM MR. T ISLAM MD. A HUSSAIN	PP, ASSAM
HEARING				
28	Crl.Rev.P./303/2019 WITH CLR 2 FILES, B/O	MUKESH BORA Versus ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	MS N HASSAN (LEGAL AID COUNSEL)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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34)	MS. B DUTTA	13-12-2024	To	17-12-2024
35)	MR. A M DUTTA	13-12-2024	To	17-12-2024
36)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
46	Bail Appln./3427/2024 WITH CASE RECORD (SCANNED COPY), FIXED	SAMINUR ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
24	MACApp./30/2021 (AT 10:30 AM)	MD. TIBUL CHOUDHURY Versus THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR N N UPADHYAYA MR A AHMED MR. S SHARMA MR. B B KAKATI	MS. R D MOZUMDAR MD K RAHMAN (R-2,3) MS. C MOZUMDAR MR. S P SHARMA
HEARING				
25	CRP(IO)/311/2017 CAVT. NO. 1245/2017 FIXED	ARUNA PATOWARY Versus RENUKA DAS and 9 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MRM K ROY	MRS M D CHOWDHURY (R-1,5,2c,2d) MS. L SHARMA MR. B J MUKHERJEE MR N BARUAH (R-1,5,2c,2d) FOR CAVEATOR

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST –I**]

[**FOR THURSDAY, THE 12TH DAY OF DECEMBER, 2024**]

[**AT 1:10 PM**]

BEFORE

HON'BLE MR. JUSTICE KAHKETO SEMA

HON'BLE MR. JUSTICE BUDI HABUNG

[**COURT NO: 13**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

ORDERS

1. I.A.(CRL.) 27/2024 DR. MEYACHUNGLA JAMIR NEITEO KOZA
(COMPLAINANT/INFORMANT)
VERSUS
XXX@CHUBANICHET AND 9
ORS